

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.7118 of 2021(PIL)

*In Re: Olive Ridley Turtles* ..... *Petitioners*  
Mr. Mohit Agarwal, Amicus Curiae

-versus-

*Principal Secretary, Forest and* ..... *Opp. Parties*  
*Environment Department & others*

Mr. P.K. Muduli, A.G.A.  
Mr. P.K. Parhi, ASGI

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE A.K. MOHAPATRA**

**ORDER**  
**23.12.2021**

**Order No.**

15. 1. Mr. P.K. Parhi, learned Assistant Solicitor General assures the Court that the Union of India's affidavit will positively be filed on or before 3<sup>rd</sup> January, 2022.
2. List on 18<sup>th</sup> January, 2022.

*(Dr. S. Muralidhar)*  
*Chief Justice*

*( A.K. Mohapatra )*  
*Judge*